



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2012-13/221

FMD.MSRG. No.71/02.02.001/2012-13

September 25, 2012

The Chairmen/Chief Executives of  
All Scheduled Commercial Banks (excluding RRBs)  
/ Co-operative Banks / Primary Dealers

Dear Sir/Madam

### **Reporting of OTC Call/Notice/Term Money transactions**

The Reserve Bank of India is in the process of implementing a core banking solution. With the implementation of the core banking solution, the Negotiated Dealing System (NDS) would not be available for reporting of OTC Call/Notice/Term Money transactions.

2. In this context, it may be mentioned that all the OTC Call/Notice/Term money deals, which are presently being reported over NDS, will be reported over the reporting platform of NDS-Call by the parties who are having NDS-Call membership from November 1, 2012. Parties who are not having membership of NDS-Call are advised to report the deals to FMD either through [e-mail](#) or through fax (022-22630981) in the Reporting format given in Annex II of Call/Notice Money Master Circular dated July 2, 2012.

3. Please acknowledge receipt.

Yours sincerely,

(G. Mahalingam)  
Chief General Manager